

FIR No.00909/2020
u/s 411 IPC
PS Punjabi Bagh
S/v Deepak

25.06.2021

Matter taken up through VC.

Present: Ld. APP for the State.

Sh. Vivekanand Jha, ld. Counsel for the accused/ applicant
Deepak.

An application for calling status report regarding pending cases
against accused Deepak moved.

Heard. Perused.

Status report filed on behalf of Jail Superintendent. Copy
supplied to ld. Counsel.

In view of the report filed, application is disposed of
accordingly.

Copy of order be given dasti to ld. Counsel for complainant.



(Manish Jain)

MM-01 /(West)/THC:Delhi
25.06.2021